

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:8
ANSWERED ON:09.11.2010
FINANCIAL ASSISTANCE TO GUJARAT
Maadam Shri Vikrambhai Arjanbhai

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the outlay for Gujarat under the centrally sponsored scheme of 'Modernisation of Police Force' is very low vis-a-vis the previous year;
- (b) if so, the reasons therefor; and
- (c) the details of steps taken by the Union Government for providing adequate funds for Modernisation of Police Force in view of Gujarat being a border State?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALY RAMACHANDRAN)

(a) to (c): During the current financial year 2010-11, the State of Gujarat has been allocated an amount of Rs. 41.45 crore under the Scheme for Modernization of State Police Forces (MPF Scheme). The year-wise details of Central funds released to Gujarat under MPF scheme during the last three years is as follows:

(Rs. in crore)

Year Amount released

2007-08 51.90

2008-09 48.02

2009-10 52.18

The Central Government has been supplementing the efforts of State Government in modernizing its police forces through implementation of MPF Scheme. The Central assistance to States, including Gujarat, under the Scheme is determined keeping in view, inter-alia, demands and security scenario in other States, utilization of funds by the concerned State and overall availability of funds under the Scheme as per the allocations received from the Ministry of Finance. Since the financial year 2005-06, funds are also provided to Gujarat for meeting the specific policing requirements of desert areas and Mega city of Ahmedabad within the overall allocation made to the State under the MPF Scheme.